NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 371/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name	of the Company	State Bank of India -Vs-	Orissa Manganese and Mine	rals Ltd
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

O Sumit DEVEALIA { RP

ORDER

Ld. Pr. CA representing Resolution Professional has made a request that time may be given for filing progress report by 31/01/2018. Prayer is allowed. Progress Report may be filed by 31/01/2018.

List it on 19/02/2018 for further order.

(Jinan K.R.)

Sd

Member (J)

(V.P.Singh) Member (J)